

Name of Corporate Debtor : SU Toll Road Pvt Ltd

Date of Commencement of CIRP : 18 August 2025

Annexure 8

List of Operational creditors (other than Workmen and Employees and Government Dues)

Sl No.	Name of creditor	Amount claimed	Amount of claim admitted	Nature of claim	Details of claim Admitted	Amount covered by security Interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	Yotta Data Services Private Limited	3,59,881	-	Supplier of services/Good	No	No	No	No	NA	-	-	3,59,881	-	
2	Yotta Network Services Private Limited	4,977	4,977	Supplier of services/Good	No	No	No	No	NA	-	-	-	-	
3	RRG Contractors & Services	28,77,915	28,01,098	Supplier of services/Good	No	No	No	No	NA	-	-	76,826	-	
4	SKM Contractors & Service Private Limited	2,44,21,370	1,81,44,741	Supplier of services/Good	No	No	No	No	NA	-	-	62,76,629	-	
5	GMT Construction	2,17,828	2,17,828	Supplier of services/Good	No	No	No	No	NA	-	-	-	-	
6	Vaan Infra	80,82,805	25,38,981	Supplier of services/Good	No	No	No	No	NA	-	-	35,25,824	-	
7	RK Construction	5,83,48,885	4,97,24,048	Supplier of services/Good	No	No	No	No	NA	-	-	68,25,916	-	
8	NOTCH (Construction Widening work 2-4 lane)	24,99,89,247	24,99,89,247	Supplier of services/Good	No	No	No	No	NA	-	-	-	-	
9	NOTCH (Periodic Maintenance)	6,88,82,141	6,88,79,056	Supplier of services/Good	No	No	No	No	NA	-	-	-	-	
10	NOTCH (Construction of Vehicular underpass) (69+450 km)	2,18,40,850	2,08,77,951	Supplier of services/Good	No	No	No	No	NA	-	-	4,085	-	
11	NOTCH (Construction of Vehicular underpass) (7+000 km)	1,79,08,408	1,79,08,408	Supplier of services/Good	No	No	No	No	NA	-	-	7,62,699	-	
12	NHAL	4,44,88,43,454	65,06,62,340	Supplier of services/Good	No	No	No	No	NA	3,72,43,38,582	-	7,18,52,552	-	Under Adjudication
Total		4,89,54,58,639	1,08,16,35,666							3,72,43,38,582		8,94,84,411		

Note: The status of claims presented is updated as of 31 March 2026. Claims are admitted basis supporting documents provided by claimants and information available with the management of the Corporate Debtor.

For SU Toll Road Private Limited

S. Rajendran
 Resolution Professional
 Regn. No. IBB/IPA-002/IP-N00098/2017-2018/10241